

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to constitute another Arrear Committee for preparing an action plan to clear the backlog of cases pending for more than 5 years old as well as for expeditious disposal for cases pending in the Subordinate Courts consisting of the following officers:

1. Registrar (Vigilance)
2. Director, H.P. Judicial Academy
3. Registrar (Administration)

The above Committee will function under the supervision of Hon'ble the Chief Justice.

BY ORDER

HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst.HHC/Admn.1(18)/78-XIV-

7102-108

Dated March 22, 2016

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1. The Deputy Registrar-cum-Special Private Secretary to the Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
2. Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla.
3. The Director, Himachal Pradesh State Judicial Academy Shimla.
4. All The District & Sessions Judges/Additional District & Sessions Judges, Presiding Officers, Fast Tract Courts in Himachal Pradesh;
5. All the Addl. Registrars/ Deputy Registrars/ Assistant Registrars/Secretaries, High Court of Himachal Pradesh, Shimla.
4. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Rules)/Registrar (Judicial)/ Registrar (Administration)/ Registrar (Establishment) & CPC, High Court of Himachal Pradesh, Shimla.
5. The Scientific Officer, NIC, H.P., High Court, Shimla. He is directed to upload the above Notification on the High Court Website today itself.


REGISTRAR GENERAL